GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO:1141
ANSWERED ON:04.03.2010
NEAR MISS INCIDENTS AT AIRPORTS
Ramasubbu Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is aware of the near - miss incidents reported from various airports in the country in recent past;

(b) if so, the details of such incidents reported during the last three years;

(c) whether any probe has been conducted on those incidents;

(d) if so, the details of findings thereof;

(e) whether any steps have been taken to prevent recurrence of such incidents;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Madam.

(b):- In the last three years 27, 28 and 15 near - miss incidents respectively were reported.

(c) and (d):- All airprox incidents have been investigated. The reasons for such incidents usually are human error, co-ordination failures, mechanical error, stress & fatigue due to heavy traffic and non adherence to laid down procedures.

(e) and (f):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono - pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Minimum Safe Altitude Warning (MSAW) system has also been provided. Air Traffic Management service are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pilots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically.

(g):- Does not arise.